

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.273
TO BE ANSWERED ON 24th JULY, 2024

TRANSFORMATION OF FPS

273 SHRI PUTTA MAHESH KUMAR:
SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has undertaken any research/study/survey into the transformation of Fair Price Shops (FPS) for the purposes of improving financial viability and technological advancement;
- (b) if so, the details regarding the total number of fair price shops wherein CCTV cameras, automatic weighing scales, display information boards and uniform branding of FPS for identification purposes has been completed in a State-wise manner over the last three years, especially in Andhra Pradesh; and
- (c) the details regarding the total number of FPS provided with financial assistance for the purposes of growth and upgradation in a State-wise manner, especially in Andhra Pradesh?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The Public Distribution System (PDS) is operated under joint responsibilities of the Central and State/UT Governments, wherein this Department, through Food Corporation of India (FCI), has assumed the responsibility for procurement, storage, transportation and allocation of foodgrains to States/UTs. Whereas, the operational responsibilities such as licensing and monitoring of Fair Price Shops (FPSs) including identification of eligible households/ beneficiaries, issuance of Ration Cards, Aadhaar seeding, FPS-wise allocation and distribution of foodgrains, authentication of beneficiaries, etc. rest with the respective State/UT Government.

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Further, a pilot study is being conducted to improve viability of 60 FPS across 4 cities i.e. Hyderabad, Ghaziabad, Jaipur and Ahmedabad. Govt of India under leadership of respective States is providing handholding assistance to these FPS shops by partnering with Small Industries Development Bank of India (SIDBI) for provision of working capital and B2B online wholesale aggregators for sale of non-PDS items with focus on nutritional items.

As part of efforts to improve the viability of FPSs, Government of India has taken various initiatives and requested all State/UT Governments to implement additional services at the FPSs, including Common Service Centre (CSC) services, banking services through tie-up with banks/ corporate banking correspondents, banking and citizen-centric services of India Post Payment Bank (IPPB), retail sale of small (5kg) LPG cylinders and sale of other commodities/ general store items etc. Further, to address the skill development challenges, this Department is exploring possibilities of conducting capacity building programs or short term skill development courses through the Ministry of Skill Development & Entrepreneurship (MSDE) to boost the confidence of FPS owners and equip them with the essential entrepreneurship skills required for venturing into new business avenues.

Under the domain of operational responsibilities, State/UT Governments have been advised to display information boards, preferably made of tin plates with colour painting showing beneficiary's rights and integration of weighing scale with electronic Point of Sales (ePoS) devices at all FPSs and explore the feasibility of installation of CCTV cameras at all FPSs.

As per information received from State Govt. of Andhra Pradesh, a total number of 29,872 FPS have been integrated with e-PoS device with automatic weighing scales.

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(c): Pradhan Mantri Mudra Yojana (PMMY) is being implemented by all scheduled commercial banks including Regional Rural Banks. As per information received from Public Sector Banks (PSBs), as on 24 November, 2023, a total of 1,15,803 loans have been extended to FPS dealers since the inception of PMMY on 08 August, 2015. A Statement indicating state-wise, including Andhra Pradesh, number of PMMY loans extended to FPS dealers by Public Sector Banks is at Annexure- A.

Annexure A

ANNEX REFERRED TO IN REPLY TO PART (c) of the LOK SABHA UNSTARRED QUESTION NO. 273 DUE FOR ANSWER ON 24.07.2024.

Statement indicating State/UT – wise number of Pradhan Mantri Mudra Yojana (PMMY) to Fair Price Shop Dealers by Public Sector Banks (as on 24.11.2023) is as follows:

Sr No	State/ U.T. Name	No. of Loan Accounts
1	Andaman and Nicobar Islands	51
2	Andhra Pradesh	14,136
3	Arunachal Pradesh	182
4	Assam	1,769
5	Bihar	4,757
6	Chandigarh	259
7	Chhattisgarh	3,281
8	Daman and Diu & Dadra and Nagar Haveli	16
9	Delhi	464
10	Goa	68
11	Gujarat	3,118
12	Haryana	1,022
13	Himachal Pradesh	1,242
14	Jharkhand	5,964
15	Karnataka	3,464
16	Kerala	4,115
17	Lakshadweep	5
18	Madhya Pradesh	16,767
19	Maharashtra	10,557
20	Manipur	236
21	Meghalaya	333
22	Mizoram	126

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23	Nagaland	282
24	Odisha	7,954
25	Pondicherry	285
26	Punjab	1,669
27	Rajasthan	3,308
28	Sikkim	47
29	Tamil Nadu	5,142
30	Telangana	8,345
31	Tripura	1,532
32	Uttar Pradesh	7,553
33	Uttarakhand	2,670
34	West Bengal	3,299
35	Union Territory of Jammu and Kashmir	1,741
36	Union Territory of Ladakh	44
	Total	1,15,803

Source: As per data reported by Public Sector Banks (PSBs)
